

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/4546 /2024/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, The District & Sessions Judge,  
Golaghat

Dated Guwahati, the 22<sup>nd</sup> May, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**  
Ref:- Your letter no. DJ(G) 3720/2024, dated 10.05.2024

Sir,

With reference to the above, I am directed to inform you that Shri Nur Muhammad Abdullah Ahmed, Addl. District and Sessions Judge, Golaghat, has been granted permission to avail HTC for the block period of 2022-2023 (by way of carry forward), to visit his home place at Hailakandi in two groups, as his dependent family members, i.e. his wife Smti. Tenuja Yesmin Begum Barbhuiya and his daughters namely Smti. Farin Falak Mazumdar and Smti. Fakeeha Mazumdar, intend to travel on 11.05.2024 and return back in the 2<sup>nd</sup> week of June, 2024 and Shri Ahmed himself intends to travel on 23.05.2024 and return back on 31.05.2024 (From Golaghat to Guwahati Airport by road, from Guwahati to Silchar by Air, from Silchar Airport to Hailakandi by road and return back from Hailakandi to Silchar Airport by road, from Silchar to Guwahati by Air and Guwahati Airport to Golaghat by road), by the shortest possible route, as per existing Rules.

Shri Ahmed may be informed accordingly.

Thanking you.

Yours faithfully,



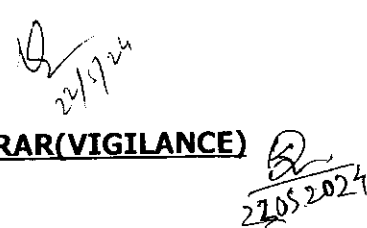
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/4547-4550 /2024/A.** Dated 22<sup>nd</sup> May, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nur Muhammad Abdullah Ahmed, Addl. District & Sessions Judge, Golaghat, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

**REGISTRAR(VIGILANCE)**

  
22/5/2024